fixed under each scheme for STs under this Ministry.

(c) and (d) While most of the funds are utilised within the same year, the balance funds are revalidated for utilisation in the following year. As such, the funds do not remain unutilised with State Government for a long time.

Favouritism in KVIC, Visakhapatnam

2857.DR. MOHAN BABU: Willi the Minister of INDUSTRY be pleased to state:

- (a) whether it is a fact that small applicants are being ignored by the khadi and Village Industries Commission in Visakhapatnam in favour of larger applicants;
- (b) how does Government propose to enquire into the reasons for the fondness of officers for large applicants;
- (c) whether larger grants and loans have been given to a few institutions in the coastal districts and Andhara Prad esh; and
- (d) if so, the steps proposed to enquire into the nexus between corrupt officials and large applicants?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) No, Sir.

- (b) Does not arise.
- (c) Funds have been sanctioned and disbursed as per the norms fixed by KVIC for sanction of funds.
 - (d) Does not arise.

Coal supply to small scale industries of Madhya Pradesh

2858. SHRI SURESH PACHOURI: Will the Minister of COAL be pleased to state:

(a) whether Government have evolved

an elaborate policy framework for meeting the coal requirements of smaller consumers including cottage and small scale industries, brick kilns etc. in the country particularly in Madhya Pradesh;

- (b) if so, the details thereof;
- (c) how much coal was released for the smaller consumers in the last three years to Madhya Pradesh, year-wise; and
- (d) whether Government propose to increase this allocation in 1996-97?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH): (a) and (b) A well defined policy is being followed for suplly of coal to non-core sector consumers including small scale industries, brick kilns etc. in the country including those in Madhya Pradesh. Coal supplies to the consumers in the non-core sector are made as per the linkages given by the Coal companies and/or sponsorships received from the respective sponsoring authorities.

(c) Despatches of coal to other consumers which includes SSI units, Brick kilns etc. in Madhya Pradesh during the last three years were as under:—

(In lakh tonnes) (Data provisional)

Year	Despatches
	1
1993-94	29.72
1994-95	37.27
1994-93	31.21
1995-96	34.67

(d) Coal companies are endeavouring to meet the requirements of coal of all consumers in the country including that of consumers in Madhya Pradesh by increasing production of coal. In addition coal from a number of collieries is being offered under the Liberalised Sales Scheme under which scheme coal is supplied without the requirement of linkages sponsorships. Option of import of coal is also now available.